

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -1575
ANSWERED ON - 02/08/2023

CONDITION OF SANITATION WORKERS

1575. SHRI MOHAMMED NADIMUL HAQUE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government proposes to enumerate the death toll of sanitation workers engaged in the cleaning of sewers and septic tanks and if so, the details thereof, Statewise;
- (b) whether Government has provided monetary compensation to the deceased sanitation workers and if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether Government has distributed protective gears and equipment for manual entry under the NAMASTE scheme, if so, the details thereof, State-wise; and
- (e) the details of target achievement of mechanising sewers, State-wise?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

(a) to (c) Government is maintaining data of deaths occurred in State/UTs due to hazardous cleaning of sewers and septic tanks.

State-wise details of persons who lost their lives due to hazardous cleaning of sewer/septic tanks and compensation paid since 1993 are enclosed at Annexure.

(d) Government has formulated a new scheme called 'National Action for Mechanised Sanitation Ecosystem' (NAMASTE) to identify sewer and septic tanks workers across the country and provide them protective gears and mechanised equipment for cleaning of sewer and septic tanks.

Capital Subsidy of Rs. 22.93 Crore has been released for procurement of 286 units of sanitation related equipments/ projects by 641 Safai Karamcharis under SRMS.

National Safai Karamcharis Finance and Development Corporation (NSKFDC) has released loans of Rs 86.84 Crore to the State Channelizing Agencies (SCAs) for procurement of mechanized cleaning equipments/ vehicles to 2509 number of beneficiaries under Swachhta Udyami Yojana (SUY) as on 30.06.2023.

(e) Sewer can not be mechanised, its mechanised cleaning is being ensured under NAMASTE scheme.

Annexure

Annexure referred in reply to parts (a) and (c) of the Rajya Sabha Unstarred Question No 1575 for answer on 02.08.2023 regarding Condition of Sanitation workers

**Details of death of persons in sewers and septic tanks during the years 1993 to till date
As on 30.06.2023**

S No	Name of State/UT	Total Number of sewer death	Status of payment of compensation in terms of Supreme Court Judgment dated 27.03.2014	
			10 Lac	Less than 10 Lac
1	Andhra Pradesh	24	16	4
2	Bihar	2	2	0
3	Chhatisgarh	1	1	0
4	Chandigarh	3	3	0
5	Dadar & Nagar Haveli	3	3	0
6	Delhi	103	86	10
7	Goa	6	2	4
8	Gujarat	138	124	0
9	Haryana	102	82	13
10	Jharkhand	4	1	3
11	Karnataka	86	86	0
12	Kerala	13	13	0
13	Maharashtra	69	53	3
14	Madhya Pradesh	18	18	0
15	Odisha	2	2	0
16	Puducherry	8	8	0
17	Punjab	40	39	1
18	Rajasthan	36	35	0
19	Tamil Nadu	225	219	0
20	Telangana	21	18	2
21	Tripura	2	0	2
22	Uttrakhand	9	8	1
23	Uttar Pradesh	117	89	17
24	West Bengal	24	23	1
	Total	1056	931	61
